

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No.125/2006 In  
O.A. No.1978/2000

(11)

New Delhi this the 28<sup>th</sup> day of July, 2006

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Mukesh Kumar Gupta, Member (J)**

Nathoo Ram Pali  
S/o Late Shri Pati Ram Pali,  
R/o 3842, Shanti Mohalla,  
Gali No.12, Gandhi Nagar,  
Delhi.

-Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

1. Shri S.K. Arora,  
Secretary,  
Ministry of Information &  
Broadcasting, Shastri Bhawan,  
New Delhi.
2. Shri V.K. Sahni,  
The Asstt. Controller of Accounts,  
Pay & Accounts Office,  
Doordarshan, Suchna Bhawan,  
M/o I & B, CGO Complex,  
New Delhi.

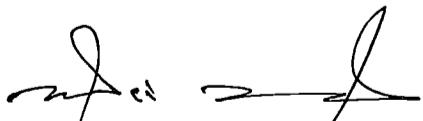
-Respondents

(By Advocate: Shri J.B. Mudgil)

**ORDER (Oral)**

**Hon'ble V.K. Majotra, Vice Chairman (A)**

Learned counsel seeks and is allowed to withdraw this Contempt Petition with liberty to challenge revised pension of the applicant w.e.f. 1.1.86 at Rs.1240/- placing it on notional pay fixed by the respondents as on 1.1.86 at Rs.2480/- in scale Rs.1640-60-2900. Notice issued to Respondent No.2 is discharged.

  
(Mukesh Kumar Gupta)

Member (J)

  
(V.K. Majotra)  
Vice Chairman (A)

CC.